

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-609(ND)/2017

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**Dr. DEEPTI MUKESH
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.08.2018.**

NAME OF THE COMPANY: SE Investment Ltd. V/s. Soni Realtors Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 7 of IBC, 2016

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present:

Mr. Rajceev Kumar Advocate for RP
Mr. Manoj Kulshrestha RP

ORDER

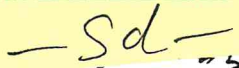
CA-450/2018

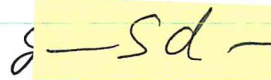
This is an interim report filed by the Resolution Professional regarding the Coc meeting. The same is taken on record with all just exceptions. Let the report be placed on file for final disposal.

CA-451/2018

An application filed by the RP praying for an extension for the period of 90 days for completing CIRP, since the period on 180 days expires on 24th August, 2018.

The extension prayed for granted for further period of 90 days from 24th August, 2018. The application is disposed off in terms of the above order.


(Deepa Krishan)
Member(T)


(Dr. Deepti Mukesh)
Member(J)